

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) As per information furnished by Steel Authority of India Limited (SAIL) the extractable reserve of coal under Jitpur colliery of Indian Iron and Steel Company (IISCO) are estimated at 16.96 million tonnes. The quality of coking coal is Washery Grade-III (Ash 24-28%).

(b) The present production and manpower is as under:

1. Production	500 tonnes per day (approx.)	
2. Manpower executives	37	
	Non-executives	1465
	Total	1502

(c) No, Sir.

(d) and (e) It has been reported by Steel Authority of India Limited (SAIL) that a project for reconstruction & development of Jitpur colliery for attaining production level of 1000 TPD at an estimated expenditure of Rs. 49.57 crores had been approved in February'92. However, the project could not be implemented due to financial crisis being faced by IISCO, which is presently referred to BIFR.

Loans to North-Eastern States By Financial Institutions

3537. SHRI BHIM DAHAL : Will the Minister of FINANCE be pleased to state :

(a) the total loans sanctioned by the Public Financial Institutions to the North-Eastern States and Sikkim during each of the last three years, State-wise.

(b) the number of cases pending with the Public Financial Institution for sanction of loans from these States; and

(c) the steps taken to expedite sanction of loans?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) As per information provided by the Industrial Development Bank of India (IDBI), the State-wise financial assistance sanctioned by all India Financial Institutions* during the last three years to North-Eastern States and Sikkim is given in the attached statement.

(b) and (c) IDBI has reported that only one application is pending with them as on date. The application is being examined by IDBI for sanctioning additional Assistance.

*Financial Institutions covered are IDBI, Industrial Finance Corporation of India Ltd. (IFCI) and Industrial Credit and Investment Corporation of India Ltd. (ICICI).

Statement

Total Assistance Sanctioned by IDBI, IFCI and ICICI to North Eastern States and Sikkim between 1995-96 and 1997-98

(Rs. in Crore)

States	1995-96	1996-97	1997-98
Arunachal Pr.	1.60	8.60	32.61
Assam	526.50	83.71	65.87
Manipur	-	-	-
Meghalaya	-	-	-
Mizoram	-	-	-
Nagaland	-	9.10	-
Sikkim	-	-	12.00
Tripura	-	-	-
Total	528.10	101.41	110.48

Modernisation/Development of HMT

3538. SHRI GEORGE EDEN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have any proposal for the modernisation/development of the Hindustan Machine Tools Limited, Kalamassery; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) and (b) HMT is working on a Revival Plan for the Company. Development & Modernisation of the Kalamassery Unit will be considered in the Revival Plan.

Waiving of Outstanding Interest of Singareni Colliery

3539. SHRI K. YERRANNAIDU : Will the Minister of COAL be pleased to state :

(a) whether the Union Government have received any request to waive the outstanding interest of Rs. 663 crores accrued during VIII Plan in respect of Singareni Colliery; and

(b) if so, the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) and (b) Yes, Sir. A request